## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No.161/(MAH)2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: M/s Citi Lands and Leisure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER

TCSP 161/230-232/NCLT/MB/MAH/2017 TCSP 162/230-232/NCLT/MB/MAH/2017

TCSP 163/230-232/NCLT/MB/MAH/2017

TCSP 164/230-232/NCLT/MB/MAH/2017

TCSP 165/230-232/NCLT/MB/MAH/2017

Due to paucity of time, list this matter on 14.2.2018.

" Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)